

Annexure-4

Name of the corporate debtor: M/s JMS LOGISTICS AND EXPRESS PRIVATE LIMITED ; Date of commencement of CIRP:06-06-2023; List of creditors as on: 12-03-2024

List of unsecured Financial Creditors (other than financial creditors belonging to any class of creditors)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|-------------------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | B & H Retails Private Limited | 19-02-2024 | 1,37,500 | Nil | Loan | Nil | Nil | No | NIL | Nil | Nil | Nil | 1,37,500 | |
| 2 | Siddhi Vinayak Fincap Limited | 19-02-2024 | 3,92,758 | Nil | Loan | Nil | Nil | No | NIL | Nil | Nil | Nil | 3,92,758 | |